

1	2	3
64.	Teen Murti Lane	1
65.	K.M. Marg	1
66.	Timar Pur	5
67.	Dev Nagar	31
68.	Sarojini Nagar	311
69.	Lodhi Colony	225
70.	Laxmi Bai Nagar/Kidwai Nagar	254
71.	R.K. Puram	1332
72.	Mohammadpur	27
73.	Netaji Nagar	331
74.	Chankyapuri	95
75.	Moti Board	237
76.	North West Moti Bagh	7
77.	Bapu Dham	9
78.	Nanakpura	118
79.	Vasant Vihar	55

#### Shortage of Parachutes

\*269. SHRI DINSHAW PATEL : Will the Minister of DEFENCE be pleased to state :

(a) whether attention of the Government has been drawn to the news-item appearing in 'Pioneer', New Delhi dated October 4, 1998 under the caption "Parachute Crisis to ground troops";

(b) if so, the facts of the matter reported therein; and

(c) the steps taken to meet the acute crisis of parachutes for Defence personnel?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) Yes, Sir. Though, there are certain deficiencies in the holdings of parachutes, these are not so critical as to be affecting the operational preparedness of the Army. Adequate covering indents have already been placed on Ordnance Parachute Factory. User trials are being held on the indigenously developed Parachute Tactical Assault.

#### Gauge Conversion

\*270. SHRI T.R. BAALU : Will the Minister of RAILWAYS be pleased to state :

(a) the total length of broad gauge lines in India and the share of Tamil Nadu therein;

(b) whether there is a time bound programme to implement the unigauge policy; and

(c) if so, the time limit fixed to convert the metre gauge tracks in Tamil Nadu?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR) : (a) The total length of Broad Gauge lines (route kilometres) on Indian Railways as on 31.3.98 is 43,083 kms and the share of Tamil Nadu therein is 1575 kms.

(b) No, Sir. However, the works of gauge conversion which have been taken up will be progressed and completed according to the priority list approved by the Cabinet, as per availability of resources in the coming years.

(c) The progress of gauge conversion in Tamil Nadu is as under :

(i) Gauge conversions completed :

- Dindigul - Tuticorin (196 kms)
- Chennai Beach - Tambaram (27 kms)
- Trichy - Thanjavur (50 kms) (out of Trichy - Nagore - Karaikal Project)
- Tambaram - Trichy (309 kms)

(ii) Gauge Conversion works in progress :

- Trichy - Dindigul (93 kms) will be completed by 31.12.1998.
- Chengalpattu - Arakkonam (67 kms) will be completed in 1999-2000.

(iii) Gauge Conversion works which have been taken up and would be completed in the coming years as per availability of resources :

- Madurai - Rameswaram (162 kms)
- Thanjavur - Nagore - Karaikal (94 kms) (out of Trichy - Nagore - Karaikal project) The target dates for these projects have not been fixed.

(iv) Project already included in the budget on which work will be taken up after obtaining the requisite clearances.

- Thanjavur - Villupuram main line (192 kms).
- Quilon - Tirunelveli - Tiruchendur and Tenkasi - Virudhunagar (263 kms in Tamil Nadu and 94 kms in Kerala)
- Villupuram - Pondicherry (28 kms in Tamil Nadu and 10 kms in Union Territory of Pondicherry)
- Chennai Beach - Chengalpattu (60 kms.)

The target dates for these works have not been fixed.

For remaining MG (metre gauge) tracks in Tamil Nadu, time limits for their conversion can be fixed when these projects are sanctioned in the Budget.

[Translation]

### Computerisation of Land Record

\*271. SHRI NARESH PUGLIA :  
SHRI SURESH WARPUDKAR :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Union Government have released funds to State Governments for the computerisation of land records during the last three years;

(b) if so, the details thereof State-wise;

(c) whether the Union Government have monitored the progress of the work of computerisation of land records in each of the State Government;

(d) if so, the details thereof;

(e) whether the State Governments have utilised the funds earmarked for the purpose; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (f) The Government of India release funds to the State Governments for the implementation of the Centrally Sponsored Scheme of Computerisation of Land Records in the country.

A Statement showing the funds released to the State Governments during the last three years under the Scheme of Computerisation of Land Records is attached

A mid-term assessment of utilisation of funds and progress made under the programme of Computerisation of Land Records was made in August, 1998 for using such figures in the Conference of the Revenue Ministers held on 17th September, 1998. Thereafter, regular contacts are being made with the State Governments to pursue further utilisation of unspent balance and completion of the project at the earliest.

Under the Scheme of Computerisation of Land Records upto 1997-98, State Governments have been sanctioned Rs. 84.62 crore and a cumulative utilisation have been received amounting to Rs. 22.46 crore. However, since the scheme is being implemented at the district and Tehsil/Taluk level, it takes some time to collect the details of expenditure. Therefore, the actual utilisation is bound to be more than what has been reported through the utilisation certificates. The identified reasons for non-

utilisation, i.e. delay in utilisation of sanctioned funds include :

- (i) Delay in releasing the funds to the implementing agencies by the State Finance Departments;
- (ii) Date capture being a very slow process, therefore, utilisation of funds for date capture has been slow;
- (iii) The State Governments have not been able to expedite the data capture process in interior districts, due to non-availability of data entry operators;
- (iv) Delay in supply of hard-ware in the States.

### Statement

*Funds Released to State Governments Under the Scheme of Computerisation of Land Records during the last Three Years*

(Rs. in Lakhs)

S.No.	State/UTs	1995-96	1996-97	1997-98
1	2	3	4	5
1.	Andhra Pradesh	210.00	15.00	-
2.	Assam	50.00	80.00	97.50
3.	Bihar	-	-	367.50
4.	Gujarat	120.00	-	75.00
5.	Goa	-	20.00	-
6.	Haryana	180.00	-	19.00
7.	Himachal Pradesh	55.00	60.00	-
8.	Jammu & Kashmir	-	-	30.00
9.	Karnataka	120.00	95.00	69.20
10.	Kerala	200.00	30.00	69.00
11.	Madhya Pradesh	75.00	45.00	485.50
12.	Maharashtra	195.00	241.00	197.50
13.	Manipur	-	124.88	-
14.	Mizoram	-	60.00	-
15.	Orissa	135.00	270.00	-
16.	Punjab	-	75.00	52.50
17.	Rajasthan	150.00	210.00	-
18.	Sikkim	20.00	-	-
19.	Tamil Nadu	90.00	210.00	60.00
20.	Tripura	-	15.00	75.80